

12.11 hrs.

ESTIMATES COMMITTEE

[*English*]

Fifty-eighth Fifty-ninth Reports and Minutes

SHRI SHANTARAM NAIK (Panji): I beg to present the following Reports and Minutes (Hindi and English versions) of Estimates Committee:—

- (i) Fifty-eighth Report on the Ministry of Communications (Department of Posts) — Postal Services in Rural Areas and Minutes of the sittings of the Committee relating thereto.
- (ii) Fifty-ninth Report on the Ministry of Communications (Department of Telecommunications) — Telecommunication Services in Rural Areas and Minutes of the sittings of the Committee relating thereto.

12.11 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[*English*]

Forty-second Report and Minutes

SHRIVAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Forty-second Report (Hindi and English versions) of the committee on Public Undertakings on Biecco Lawrie Limited and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[*English*]

Reports of Study Tours

SHRI RAM RATAN RAM (Hajipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Calcutta, Varanasi, Khajuraho and Lucknow during February, 1988.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Trivandrum, Cochin, Madras and Bangalore during February, 1988.

12.12 hrs.

MATTERS UNDER RULE 377

[*Translation*]

(i) Need to Implement the Recommendations of Mandal Commission

*SHRI V.S. VIJAYARAGHAVAN (Palghat): Many years have passed since the Mandal Commission was appointed for the welfare of the backward classes. The Government have not taken any decision on it so far. This has created discontentment among the backward classes in the country. The central services are even now dominated by upper classes. The backward classes must get representation in services

*Translation of the statement originally made in Malayalam.

[Sh. V.S. Vijayaraghavan]
in proportion to their population which alone will bring about improvement in socio-economic conditions.

I, therefore, request the Government to accept and implement the recommendations of the Mandal Commission.

(ii) Need to sanction a Railway Line between Sonapat and Jind via Gohana

SHRI DHARAM PAL SINGH MALIK (Sonapat): Mr. Deputy Speaker, Sir, I want to raise the following issue in the House under the Rule 377— "As regards train services, District Sonapat and District Jind (Haryana) have always been neglected. It will facilitate lakhs of people if a Railway line is sanctioned from District Headquarters Sonapat to District Headquarters Jind via Gohana. It will benefit not only lakhs of people but will also be a source of adequate income for the railways. This is a long standing demand of the people of my constituency. This railway line will also be beneficial to the people going to Punjab. This railway line can further be extended from Jind to District Headquarters Sangrur in Punjab, which will benefit both Haryana and Punjab.

I therefore request the Central Government to sanction the railway line from Sonapat to Jind via Gohana at the earliest."

(iii) Need to Take Steps to Ensure that Machinery Manufacturers Corporation is not Closed

[English]

KUMARI MAMATA BANERJEE (Jadavpur): I would like to draw the kind attention of the Minister with regard to notice issued by the Bureau of Industrial Finance and Reconstruction Board for winding up of the Machinery Manufacturers Corporation

Limited. I am really shocked to see the notice because Bureau of Industrial Finance and Reconstruction Board was created to save the sick industries in the country. But here, Bureau of Industrial Finance and Reconstruction Board has given an opinion for closure of the unit. I fail to understand what was the need of running an organisation like Bureau of Industrial Finance and Reconstruction Board when it is unable to save or revive the sick industries of the country. The Machinery Manufacturers Corporation is having 3,000 employees and it is necessary to protect the interests of the workers. I request the Minister of Industry and Minister of Finance to intervene in the matter to ensure that the Machinery Manufacturers Corporation is not closed and workers are not removed.

[Translation]

(iv) Need to Improve Health Services in the Country, Particularly in Rural Areas

SHRI AKHTAR HASAN (Kairana): Mr. Deputy Speaker, Sir, it is a matter of great satisfaction that the year 1988 is being celebrated as the year of health care. It is necessary to make every person of the country conscious about his health and also to provide facilities for maintaining mental and physical health. This health year invites our attention not only towards the Urban people but particularly towards the men, women and particularly children living in rural areas. The government is providing a number of medical facilities, new hospitals are being opened, costly medicines are being distributed free of charge but the matter of concern is that some unscrupulous persons do not allow these facilities to reach the common people particularly in rural areas. Medicines are sold in the black-market even before their reaching the hospitals. For how much time the doctors attend to their duties can be